16th February , 2004

Notification No. 17/2004 - Customs (N.T)

In exercise of the powers conferred by sub-section (1) of section 30 of the Customs Act, 1962 (52 of 1962), the Central Government hereby amends the notification of the Government of India in the Ministry of Finance (Department of Revenue), No. 111/2003-CUSTOMS (N.T) dated the 19th December , 2003, published in the Gazette of India, Extraordinary, Part II, section 3, sub-section (i) *vide* G.S.R 956(E) dated the 19th December, 2003, namely:-

In the said notification, for the figures, letters and word "18th February, 2004 ", the figures, letters and words " 1st day of May, 2004 " shall be substituted.

D.S. Garbyal
Under Secretary to the Government of India

F.No.450/53/2000-Cus.IV

Note:- The principal notification No. 111/2003-CUSTOMS (N.T) , dated the 19th December , 2003 was published in the Gazette of India , Extraordinary , Part II, Section 3, Sub-Section (i), dated the 19th December, 2003 vide G.S.R 956 (E).